

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 107
(IB)-876(ND)/2020
IA-362/2022, IA-593/2022, IA-1523/2022,
IA-1371/2023, IA-2462/2021, IA-5637/2021,
IA-591/2022

IN THE MATTER OF:

Dhankalash Distributors Pvt. Ltd.

... Applicant/Petitioner

Versus

Piyush IT Solutions Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 12.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Aditya Dewan, Adv. Mr Sahil Chandra, Adv. Parth Tiwari in IA.-591 of 2022
For the NOIDA : Adv. Abdhesh Chaudhary, Adv. Geetanjali Setia
For the Respondent : Adv. Dr. Atul Singh in I. A. 5637/2021, Adv. Abhay Kaushik, Adv. Himani Babbar for R-9 & R-21 in IA/1875/2023
For the Piyush IT : Adv. Utkarsh Joshi IA-593/2022

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-362/2022, IA-593/2022, IA-1523/2022, IA-1371/2023, IA-2462/2021, IA-5637/2021, IA-591/2022: List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)